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(2024) 01 SIK CK 0001 Sikkim High Court

Case No: Writ Petition (C) No. 2 Of 2024

Puran Gurung APPELLANT

Vs

State Of Sikkim & Another

RESPONDENT

Date of Decision: Jan. 24, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Karma Thinlay Namgyal, Yashir Namgyal Tamang, Zamyang N. Bhutia, Chetan

Sharma, Zangpo Sherpa, Sujan Sunwar

Judgement

Bhaskar Raj Pradhan, J

Heard Mr. Karma Thinlay Namgyal, learned Senior Counsel for the Petitioner.

Mr. Zangpo Sherpa, learned Additional Advocate General, appears on behalf of the respondents.

List it for admission after winter vacation on 04.03.2024.

In the meanwhile, respondents may file a short affidavit to oppose, if they desire, the admission of this case.